

National Company Law Tribunal

Allahabad Bench

C P NO. 116/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 10.10.2017

NAME OF THE COMPANY: RRA Developer Pvt Ltd

SECTION OF THE COMPANIES ACT: 252 of the Companies Act, 2013

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	MS NALINI	ADV	Petitioner	Nalini
2.	Krishna Dev Vyas	Adv.	ROC	KDV

C.A No. 116/ALD/2017

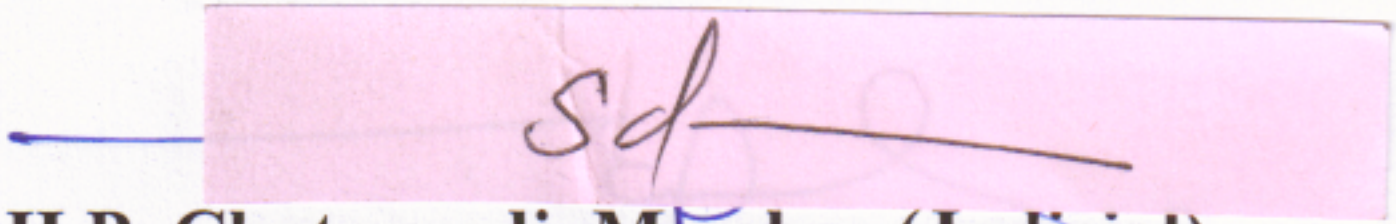
Advocate Miss Nalini for the petitioner. She informed that proper notice on the present Company application has been served upon the ROC along with copy of petition and Additional Affidavit.

As, today there is no representation from the ROC. However, the learned Central Govt. Standing Counsel Shri Krishna Dev Vyas is present, he is instructed to take notice on behalf of ROC. He seeks time on behalf of the ROC to file report and reply to the additional affidavit seeking for correction / amendment in the appeal. Hence, the time is granted.

The matter be listed on 6<sup>th</sup> November, 2017.

Dated:10.10.2017

Typed by  
P.K. Jyoti

  
H.P. Chaturvedi, Member (Judicial)